

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.284/MP/2023 along with IA No.72/2023**

Subject : Petition for exclusion of drawal of BBMB from the deemed General Network Access quantum of the State of Punjab.

Date of Hearing : **9.11.2023**

Coram : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member

Petitioner : Punjab State Power Corporation Limited (PSPCL)

Respondents : Central Transmission Utility of India Limited (CTUIL) and 5 Ors.

Parties Present : Shri Shubham Arya, Advocate, PSPCL  
Shri Ravi Nair, Advocate, PSPCL  
Shri Nishan Thakur, Advocate, PSPCL  
Shri Siddharth Sharma, CTUIL  
Ms. Priyansi Jadiya, CTUIL

**Record of Proceedings**

At the outset, learned counsel for the Petitioner submitted that despite the direction of the Commission vide Record of Proceedings for the hearing dated 27.9.2023, none of the Respondents has filed any reply in the matter. Learned counsel for the Petitioner also submitted that the present Petition may be listed along with Review Petition (Diary) No. 473/2023 filed by the Petitioner seeking the review of the Commission's order dated 22.9.2023 in Petition No. 11/SM/2023.

2. After hearing the learned counsel for the Petitioner, the Commission directed the Petitioner to implead Grid India as a party to the Petition and file a revised memo of parties within two days. The Commission permitted the Respondents, including Grid India to file their replies, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder, if any, within two weeks thereafter.

3. The Commission directed the Petitioner to file the following information on an affidavit within two weeks:

(a) Details of the transmission system which is being utilized for transmission of power from BBMB to the PSPCL along with the Circuit diagram of such transmission system.

(b) Whether the power from BBMB is wheeled only on the BBMB transmission line or ISTS lines are also being utilized for wheeling of such power.

(c) How much power is being scheduled by PSPCL from BBMB on a daily basis.



(d) In case of less or no generation at BBMB, which power is wheeled through BBMB transmission lines.

3. The Petition will be listed for hearing on **22.12.2023**.

**By order of the Commission**

**Sd/-  
(T.D. Pant)  
Joint Chief (Law)**